

Government have allocated Rs. 1 lakh for the construction of a stadium in Faizabad and have requested the Cantonment authorities for the allotment of land for the same ;

(b) if so, whether Government have decided to allot the land ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY DEFENCE (SHRI M.R. KRISHNA) ; (a) to (c). The Defence Ministry is not aware of any such allocation. However, in July 1967, the Commissioner Faizabad Division informed the GOC-in-C Central Command that the UP Council of Sports has sanctioned a grand of Rs. 1.5 lacs to Faizabad Region and they would be able to claim half of the cost of Sports Stadium from the Government of India if a Regional Stadium in constructed, and had requested for the grant of 6 to 8 acres of defence land from Faizabad Cantonment. The General Officer informed the Divisional Commissioner that the defence land at Faizabad was insufficient even for defence needs and the area desired could accordingly not be spared.

Requisit for army assistance for dropping of supplies in drought-affected areas of Rajasthan

1452. SHRI D.N. PATODIA : Will the Minister of DEFENCE be pleased to state :

(a) whether the State Government had sought the assistance of the Army to make supplies to the drought affected areas of Rajasthan ;

(b) if so, the particulars of assistance that were given ; and

(c) whether the facilities will continue to be. given ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). The State Government had sought the assistance of the Army mainly to carry water to the drought-affected areas. The Army provided forty 3-ton lorries, 20 of them with water tanks. At the request of the State Government, the assistance provided is being continued till the 31st July, 1969.

Visas to Pakistan for Indian Christians

1453. SHRI D.N. PATODIA :
SHRI M.L. SONDHI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has drawn to the letter to the Editor published in the *Hindustan Times* of the 30th May, 1969 to the effect that Pakistan High Commission in Delhi refused to issue visas to Pakistan on the ground that the applicants were Christians ;

(b) whether visas are issued by any foreign Government on the consideration of religion ;

(c) if not, whether Government have inquired into the matter as to why such an unusual procedure is being followed by the Government of Pakistan ; and

(d) if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) This is not known to the Government of India.

(c) and (d). The matter has been taken up with the Government of Pakistan, whose reaction is awaited.

Reorganisation of Commercial Wing of Indian Embassies Abroad

1454. SHRI D.N. PATODIA :
SHRI BENI SHANKAR
SHARMA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state ;

(a) whether pursuant to the Conference of the Indian Envoys held in May, 1969, Government have taken steps to strengthen the Commercial Wing of the Indian Embassies abroad with persons from the trade and Industry to ensure that each Embassy contributes substantially towards promoting the

country's trade and joint ventures in foreign countries ; and

(b) if not, the manner in which the embassies are expected to achieve the country's need to sell more goods/technical know how in foreign countries with the existing secretariat set-up ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). In the Conference of the Heads of Missions of the West Asian North Africa region, no specific decision was taken either to strengthen the Commercial Wings of our Embassies abroad, or to induct into them persons from trade and industry. Under different titles, our commercial representations, consisting of commercial representatives and the necessary complement of staff, have been in existence in a number of major cities of the world, even since Independence. The need for strengthening these is kept under constant review. Officers selected to man these posts are given training in commercial and economic matters from time to time. The principal task of our Commercial representatives is to assist the Government in promoting and expanding our trade.

Re-Export of Indian Goods to Pakistan

1455. SHRI A. SREEDHARAN :
SHRI YAMUNA PRASAD
MANDAL :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether Government have received reports that certain items of goods exported by India to some foreign countries have been re-exported to Pakistan by those countries ;

(b) if so, the details thereof ; and

(c) the steps taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). Reports have been received about re-export of tea from one of

the neighbouring countries Pakistan. This was taken up with the Government of the country concerned but they denied that there was any basis for this fear.

Scientific Advisers Attached to Defence Ministry

1456. SHRI P. C. ADICHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Scientific Adviser to the Chief of the Army staff was a Biologist, the scientific adviser to the Chief of Air Staff has no background of aeronautics and the scientific adviser to the Defence Ministry is basically a spectroscopist ;

(b) whether it is also a fact that a Junior Scientist who was basically Wood-Chemist was being groomed to become the Chief Scientist ; and

(c) if so, the reasons for not adjusting these scientists in the assignments suited to their expertise and alternatively suitable scientists placed in these jobs and the steps being taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Briefly the charter of duties of Scientific Advisers to the Service Chiefs and Commands is as follows :—

- (i) to assist in identification and formulation of the scientific and technical problems of the services.
- (ii) to maintain scientific and technical liaison with R & D Organisation and other appropriate bodies;
- (iii) to study contemporary scientific/technical developments in military science in more advanced countries and to bring such matters as are important to the notice of the Services.

Problems encountered by Armed Forces are referred to the Scientific Advisers who in turn consult the Directorate concerned